

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 202  
IB-248/ND/2020**

**IN THE MATTER OF:**

**M/s. Power 2SME Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. PSR Aqua and Engineers Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 06.02.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C.**

**:Mr. Pankaj Bhagat, Mr.  
Upendra Chaudhary,  
Advs.**

**For the Respondent/ Corporate-debtor**

**:**

**ORDER**

Heard the submissions made by the counsel for the operational creditor. The affidavit of service filed by the operational creditor is taken on record. Let Registry serve notice on the corporate debtor for his appearance as well as for filing reply in the matter. Post the matter to 20.02.2020.

**- Sd -**

**(V.K. Subburaj)  
Member (T)**

**- Sd -**

**(P.S.N. Prasad)  
Member (J)**